

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3494
TO BE ANSWERED ON 15.07.2019
UNCLAIMED AMOUNT IN EPFO**

3494. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether a huge amount belonging to the poor labourers of the country was lying unclaimed in the Employees Provident Fund Organisation (EPFO) as in year 2016;**
- (b) if so, the details thereof;**
- (c) whether Government has taken necessary and appropriate steps to make available aforesaid unclaimed funds to the rightful beneficiaries during the last three years; and**
- (d) if so, the amount of funds received so far by the rightful beneficiaries and by when the remaining amount is scheduled to be received?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): There is no unclaimed amount in Employees' Provident Fund (EPF). However, as per paragraph 72(6) of the Employees' Provident Funds Scheme, 1952, certain accounts are classified as 'Inoperative Accounts'. All such Inoperative Accounts, however, have definite claimants.
